

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 27th January, 2018

No.HCM/Misc.-89/2013-A&E/ : Notified that while filing petitions/applications to the High Court of Manipur, A4 size papers (white) will also be allowed in addition to the paper size allowed earlier i.e. Legal Note sheet paper, if so desires w.e.f. 1st February, 2018. However, it shall be mandatory w.e.f. 1st March, 2018 and use of legal size will not be permitted thereafter.

It is further notified that soft copy of the petitions/applications along with annexure in the form of CD or any other memory card or device may also be filed along with the hard copy, if possible.

This notification will come into force with effect from 1st February, 2018.

By Order(s) etc.

(A, GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No.HCM/Misc.-89/2013-A&E/77920-29

Imphal, the 27th January, 2018

Copy to:

1. Registrar/Registrar (Admn.), High Court of Manipur.
2. The Secretary, High Court Bar Association, Manipur (HCBAM).
3. The Secretary, All Manipur Bar Association (AMBA).
4. All the Jt. Registrars, High Court of Manipur.
5. All the Deputy Registrars, High Court of Manipur.
6. All the Assistant Registrars/Sr. Grade Stenographer, High Court of Manipur.
7. All the Private Secretaries, High Court of Manipur.
8. The System Analyst, High Court of Manipur for uploading the same to the official website.
9. The Stamp Reporter, High Court of Manipur.
10. Notice Board.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR